	STATE	
12.	North-Eastern Hill University (NEHU), Shillong	Meghalaya
13.	Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha	Maharashtra
14.	Nagaland University, Kohima	Nagaland
15.	Pondicherry University, Pondicherry	Pondicherry
16.	Viswa Bharati, Santiniketan	West Benga

- (c) There is neither a Central University nor an equivalent institution in Manipur. However, there is one State University, namely, Manipur University.
- (d) Central Universities are established by Acts of Parliament and the State Universities by those of the State Legislatures. At present, there is no proposal to set up a new Central University in Manipur. As regards setting up of a new State University, it is for the State Government to take appropriate action.

#### ICDS Projects for Assam

2686. DR. ARUN KUMAR SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Government have sanctioned 113 Integrated Child Development Services (ICDS) projects for Assam during 1995-96;
- (b) if so, the detailed objectives and location of such projects;
- (c) whether Government of Assam has already operationalised 56 ICDS projects;
- (d) if so, particulars of such projects including financial allocations made, persons employed and infrastructure created against each;
- (e) whether Government have suddenly decided to defer those projects; and
- (f) is so, the reasons for such "Unreasonable deferment and the time by which the schemes are likely to be commissioned?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

- (b) The Integrated Child Development Services (ICDS) Scheme aims at holistic development of children through a package of services supplementary nutrition, health check-up, pre-school education, immunisation. referral services and nutrition and health education. Services under this Scheme are also available for empowerment of pregnant and lactating mothers and adolescent girls. The information regarding location of ICDS Projects sanctioned in Assam is given in the closed statement (see below)
- (c) and (d) Information is being collected from the State Government of Assam.
- (e) and (f): While approving increase of honoraria of Anganwadi Workers/ Helpers, Ministry of Finance imposed a freeze on temporary operationalisation of remaining ICDS projects as on 31.3.97. The deferment was due to non-availability of adequate provision for supplementary nutrition in the States' Budget and budgetary constraints of the Government of India. However, as a special case Government of Assam has been permitted to operationalise 24 ICDS Projects during the current financial year through diverting projects from other State.

S. Name of the Name of the ICDS

Project

Amguri

No. District

41. Sibsagar

Permission for further operationalisation of ICDS Projects can be lifted during second and third year of Ninth Five Year Plan provided Ministry of Finance agrees to it.

### Statement

io iii			41.	Sibsagar	Amguri
	S	tatement	42.	Sibsagar	Gawri Sagar
				Sibsagar	Lakuwa
S.		Name of the ICDS	1 44.	Sibsagar	Sapakheti
No.	District	Project		Sibsagar	Sibsagar
			- 46.	Sibsagar	Sonari
**5	tate : Assam		47.	Sibsagar	West Abhayapur
1.	Cachar	Baskandi		Sinitpur	Tejpur
2.	Cachar	Bergelenga		Sinitpur	Balipara
3.	Cachar	Binakandi	50.	Sonitpur	Bihali
4.	Cachar	Kalain	51.	Sonitpur	Biswanath
5.	Cachar	Plaghat		Sonitpur	Bonchala
6.	Cachar	Silchar		Sonitpur	Dhekiajuli
7.	Cachar	Tapang	l l	Sonitpur	Naduar
8.	Darrang	Dalgaon Sialmari	55.	Sonitpur	Pub-Chaiduar
	Darrang	Kalaigaon		Sonitpur	Sakumatha
	Darrang	Majbat		Dhubri	Agmoni
	. Darrang	Pub-Mongoldoi	58.	Dhubri	Bilashipara
	. Darrang	Sipazhar	59.	Dhubri	Birsingjorowa
	. Dibrugarh	Barbaruah	60.	Dhubri	Chapara Salkocha
14.	. Dibrugarh	Guizan	61.	Dhubri	Debitola
	. Dibrugarh	Joypur	62.	Dhubri	Fekamari
	. Dibrugarh	Panitola	63.	Dhubri	Golokganj
17.	. Dibrugarh	Tengakhat	64.	Dhubri	Jomadarahat
18.	. Goalpara	Jaleswar	65.	Dhubri	Mahamaya
19.	. Goalpara	Kharmuza	66.	Dhubri	Mankhachar
20.	. Goalpara	Kuchdhowa	67.	Dhubri	Nayer Alga
21.	. Kamrup	Chayani Barduar	68.	Dhubri	Rupohi
22.	. Kamrup	Goreswar	69.	Dhubri	South Salmara
23.	. Kamrup	Sual kuchi	70.	Kakrajhar	Gossaigaon
24	. Karimganj	Badorpur	71.	Kakrajhar	Manikpur
25	. Karimganj	Dallavcherra	72.	Nalbari	Borbagh
26	. Karimganj	Low Cipowa	73.	Nalbari	Boregog Banbagh
27	. Karimganj	North Karimganj	74.	Nalbari	Dhamdha
28	Lakhimpur	Bihpuria	75	Nalbari	Madhupur
		Boginodi	76.	Nalbari	Nagrijuli
30	. Lakhimpur	Karunabari	77.	Nalbari	Nalbari
31	. Lakhimpur	Lakhimpur	78	Nalbari	Pubnalbari
32	. Lakhimpur	Narayanpur	79	Nalbari	Tihu
33	. Lakhimpur	Telahi	80	Barpeta	Bajali
34	. N. Cacha	rNew Sangbar	81	Barpeta	Bhabanipur
Hill	ls	•	82	Barpeta	Chenga
35	. Nowgong	Barahampur	83	Barpeta	Daka Betbari
	Nowgong	Binakandi	84	. Barpeta	Chenga
	. Nowgong	Dhalpukhuri		. Barpeta	Mandia
	. Nowgong	Lamding		. Barpeta	Raposi
	Nowgong	Mairabari	<b>I</b>	. Barpeta	Sarukhatri
	. Nowgong	Pachim Kaliabar		. Jorhat	Central Jorhat

S.	Name	of the	Name	of the	ICDS
Nο.	Distric	ct	Projec	:t	

	When and the Real Property Brief	
89.	Jorhat	East Jorhat
90.	Jorhat	Jorhat
91.	Jorhat	Kaliapani
92.	Jorhat	Titabor
93.	Jorhat	Uiani Majuli
94.	Golaghat	Gamariguri
95.	Golaghat	Golaghat Central
96.	Golaghat	Golaghat East
97.	Golaghat	Golaghat North
98.	Golaghat	Golaghat West
99.	Golaghat	Kokodonga
100.	Golaghat	Morangi
101.	Hailakandi	Algapur
102.	Hailakandi	Hailakandi
103.	Hailakandi	South Hailakandi
104.	Bongaigaon	Dangtol
105.	Bongaigaon	Tapatari
106.	Bongaigaon	Mergheita
107.	Dhemaji	Sishiborogog
108.	Marigaon	Laharighat
109.	Marigaon	Raha

# MPs for a probe in special dispensation admissions in Kendriya Vidyalayas

Hapian

Itakhuli

Soikhwa

Kakapathar

110. Tinsukia

111. Tinsukia

112. Tinsukia

113. Tinsukia

## 2687. SHRI PARAG CHALIHA: SHRI RAGHAVJI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:

- (a) whether some MPs have again demanded a probe into the alleged irregularities in special dispensation admissions in Kendriya Vidyalayas during 1987-96;
- (b) if so, the details of the demand; and
- (c) the reaction of the Government thereto?

HUMAN THE MINISTER OF RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) One Member of Parliament has

demanded a judicial enquiry into the alleged administrative and financial in Vidvalava corruption Kendriva Sangathan during 1991—97. A note submitted by the Hon'ble Member in April, 1998 inter alia incorporates allegations against irregularities in Special Dispensation Admissions in Kendriya Vidyalayas during 1991—96.

(c) The relevant records are being verified in the Department of Education, οf Human Resource Development for an appropriate decision in the matter.

### Scheme for establishing rural liberaries

2688. SHRI NAGENDRA NATH OJHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:

- Government (a) whether had announced a scheme, namely Financial Assistance for Establishing Rural Library;
- (b) if so, details of the achievement thereof: and
- (c) whether Government have faced any problems in running the scheme; if so, whether Government propose to review the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Govt. has not approved the scheme namely Financial Assistance for Establishment Rural Library.

(b) and (c) Do not arise.

# Reintroduction of special dispensation admissions in Kendriya Vidyalayas

2689. SHRI GOVINDRAM MIRI: of HUMAN Will the Minister DEVELOPMENT RESOURCE pleased to state:

- (a) whether the Government are considering reintroduction of special admission in Kendriya dispensation Vidyalayas;
  - (b) if so, the salient features thereof;
- (c) whether the new scheme's draft has been referred to the petitionees on whose